GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 1907

ANSWERED ON 05/08/2025

STATUS OF PM-KUSUM SCHEME IN GUJARAT

1907. SHRI NARHARI AMIN

Will The Minister of New and Renewable Energy Be Pleased to State;-

- (a) the status of implementation of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme in the State of Gujarat, component-wise and district-wise for the last two financial years;
- (b) the number of farmers having agricultural pumps that have been supported or solarised under Components A, B and C; and
- (c) whether Government proposes to expand the scope of PM-KUSUM beyond solar energy to include other forms of renewable energy technologies such as biogas, wind-solar hybrids, or biomass, particularly in low sunlight regions of the country and Gujarat?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) PM-KUSUM Scheme was launched by the Government in March, 2019 and has three Components:
- (i.) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land;
- (ii) Component 'B': Installation of 14 lakh standalone off-grid solar agriculture pumps; and
- (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps including Feeder Level Solarization (FLS).

Scheme allows inter-se transfer of quantities between Component-B and Component-C.

The district-wise and component-wise progress details for Gujarat State under PM-KUSUM during FY 2023-24 and 2024-25 is placed at **Annexure I**.

(b) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs.

As on 30.06.2025, the Component wise allocation for the State of Gujarat is as follows:

Component	Sanction ed	Installed
A (in MW)	500	0
B (No. of pumps)	18,212	11,813
C (FLS) (No. of pumps)	7,25,000	1,83,728

(c) The Component A of PM KUSUM scheme allows for setting up of Solar or other Renewable Energy based Power Plants on the farmers' land. Component B and Component C cover the solarization of agriculture sector. Currently,. The scope of scheme is limited to the above.

Annexure I referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1907 for 05.08.2025

District-wise and component-wise installation under PM-KUSUM during FY 2023-24 and 2024-25

S.	District Name	Component-B	Component-C
No.		(No. of pumps installed)	(No. of pumps solarized)
1	Amreli	21	27245
2	Arvalli	14	13198
3	Banas Kantha	356	6977
4	Bharuch	17	0
5	Bhavnagar	1	15709
6	Chhotaudepur	189	0
7	Dang	362	0
8	Devbhumi Dwarka	1	0
9	Dahod	27	0
10	Gir Somnath	159	0
11	Jamnagar	3	9638
12	Junagadh	24	4935
13	Kachchh	14	727
14	Mahisagar	181	0
15	Morbi	2	488
16	Narmada	4451	0
17	Navsari	72	0
18	Panch Mahals	33	0
19	Rajkot	2	11890
20	Sabar Kantha	4	7106
21	Surat	6	0
22	Surendranagar	10	592
23	Tapi	207	0
24	Vadodara	1	0
25	Ahmedabad	0	295
26	Botad	0	14261
27	Mehsana	0	3270
28	Porbandar	0	723
Total		6157	117054